

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-2622/2016**

**New Delhi this the 8<sup>th</sup> day of August, 2016.**

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

**Hon'ble Mr. Raj Vir Sharma, Member (J)**

Preeti,  
D/o Sh. Randhir Singh,  
R/o RZF-167, Street No. 36,  
Sadh Nagar, Part-II,  
Palam Colony, New Delhi.  
(Aged about 29 years)

(Candidate to the post of TGT (Hindi) Female, Directorate of  
Education, GNCT of Delhi) ... Applicant  
(By Advocate : Sh. Ajesh Luthra)

Versus

1. Govt. of NCT of Delhi,  
Through Chief Secretary,  
5<sup>th</sup> Floor, Delhi Sachivalaya,  
New Delhi.

2. Delhi Subordinate Services Selection Board,  
Through its Chairman,  
Government of NCT of Delhi,  
FC-18, Institutional Area, Karkardooma,  
Delhi-110092.

3. Directorate of Education,  
Through its Director,  
(GNCT of Delhi)  
Old Secretariat, Delhi-54.

... Respondents

**ORDER (ORAL)**

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

Learned counsel for the applicant has submitted that the candidature of the applicant for the post of TGT (Hindi) (Female) Post Code-7/13 has been rejected by the respondents on the ground that she has not studied Hindi as a subject in the third 3<sup>rd</sup> year of Graduation. Learned counsel has submitted that this case is squarely covered

by judgment of Hon'ble High Court of Delhi in Writ Petition No. 4483/2012 in the case of GNCTD and Ors vs. Vikram Singh.

2. In view of the aforesaid submission we dispose of this OA at the admission stage itself without issuing notice to the respondents and without going into the merits of the case with a direction to them to examine the case of the applicant in the light of the aforesaid judgment of Hon'ble High Court of Delhi and in case she is found to be covered by the same then she shall be extended the same benefits as were given to the respondent in the aforesaid judgment. In any case the decision of the respondents shall be communicated to the applicant by means of a reasoned and speaking order within 60 days from the date of receipt of a certified copy of this order. No costs.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member (A)**

/ns/